

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3587
ANSWERED ON:29.07.2009
MIS-UTILIZATION OF MPLAD FUNDS
Mithlesh Shri

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has received any complaints regarding release of MPLAD funds in violation of guidelines in the matter during Fourteenth Lok Sabha;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard;
- (d) whether some proposals forwarded by the Honourable Members under MPLAD scheme have been rejected during the Fourteenth Lok Sabha; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a)to(c) The Government has received some complaints from Members of Parliament as well as public regarding violation of MPLADS guidelines. The complaints generally relate to delay in sanction of works, delay in execution/completion of works, misappropriation of MPLADS funds, violation of MPLADS Guidelines, irregularities in implementation of MPLAD Scheme. Whenever complaints are received, these are sent to the respective State/UT Governments for investigation and report. If any irregularity is found in these reports, the Ministry recommends appropriate disciplinary action and/or recoupment of funds on case to case basis.

(d)&(e) As per the MPLADS guidelines, recommendations received from the Members of Parliament are examined by the district authorities and ineligible and non-feasible proposals are rejected by them. Such details are not maintained centrally by the Ministry.